

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 430
IB/1023/ND/2018

IN THE MATTER OF:

Model Logistics Pvt Ltd	...	Applicant
Versus		
Advance Home & Personal Care Ltd.	...	Respondent

Under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 22.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Lakshay Sawhney, Adv.
For the Applicant	: Mr. Abhishek Anand, Mr. Kashish Rehan, Mr. Ishaan Dhingra, Advs.
For the Revenue	: Mr. Indruj Singh Rai Senior Standing Counsel, Mr. Sanjeev Menon Junior Standing Counsel, Mr Rahul Singh Junior Standing Counsel, Mr Nishant Shokeen, Ms. Sumita Singh
For the Respondent	: Mr. Nipun Sharma, Adv.
For State Bank of India	: Ms. Shweta Saini, Adv.
For the Liquidator	: Mr. Vivek Parti

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
09.05.2024.

Sd/-
Court Officer